

No.LCA.I/69/2013

**High Court of Karnataka,
Bengaluru
Dt: 06/04/2017**

NOTIFICATION

The Office & Court Sitting hours of Civil & Criminal Courts, Family Courts & Labour Courts in respect of Ballari, Bidar, Koppal, Raichur, Kalaburagi, Yadgir Districts coming under Kalaburagi Division and Vijayapura & Bagalkot Districts coming under Belagavi Division, for the months of April and May 2017 are fixed as follows:

SL.NO	Particulars	For the months of April & May 2017
1	Sitting of Courts	08.00 a.m. to 11.00 a.m. 11.30 a.m. to 01.30 p.m.
2	Office timings	07.30 a.m. to 2.00 p.m.
3	Interval	11.00 a.m. to 11.30 a.m.

Further, the staff of the Sub-ordinate Courts are also instructed to discharge their official duties promptly without causing any inconvenience to the public.

By Order of the High Court,

**Sd/-
(ASHOK.G.NIJAGANNAVAR)
Registrar General**

Contd..)

The Compiler, Karnataka Gazette, for publication in part-II Section 2 of the two successive issues of the Karnataka Gazette (in duplicate).

Copy for information to:

1. The Chief Secretary, Government of Karnataka, Vidhana Soudha, Bengaluru.
2. The Director General of Police, Bengaluru.
3. The Prl. Secretary to Government, Law Department, Vidhana Soudha, Bengaluru.
4. The Director of Prosecutions & Govt. Litigations, Cauvery Bhavan, Bengaluru.
5. The P.S. to all the Hon'ble Judges.
6. The Registrar (Vigilance).
7. The Registrar (Judicial).
8. The Registrar (Computers)
9. The Registrar (Review & Statistics)
10. The Registrar (Administration).
11. The Registrar (Infrastructure & Maintenance)
12. The Registrar (Recruitment).
13. The President, Bar Association, High Court of Karnataka, Bengaluru.
14. The Secretary, Bar Council of Karnataka, High Court Buildings, Bengaluru.
15. The Advocate General, High Court Buildings, Bengaluru.

Copy for information and necessary action to:

1. The District & Sessions Judges of Kalaburagi, Bidar, Koppal, Ballari, Raichur, Yadgir, Vijayapura & Bagalkot with a request to Circulate the same amongst all the Subordinate Courts working under their control.
2. The Judges of Family Courts of Ballari, Vijayapura, Kalaburagi and Raichur.
3. The Presiding Officers of Labour Courts of Vijayapura & Kalaburagi.
4. The Public Prosecutors of Kalaburagi, Ballari, Bidar, Koppal, Raichur, Yadgir, Vijayapura & Bagalkot Districts.
5. The President of the Bar Associations of Kalaburagi, Ballari, Bidar, Koppal, Raichur, Yadgir, Vijayapura & Bagalkot Districts.